

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

11. C.P.(IB)-3921(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.07.2021**

NAME OF THE PARTIES: Alpine Stampings
V/s
Satiata Engineering (I) Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Rashid Battwalar, counsel for the petitioner and Mr. Prasant Aher,
counsel for the respondent are present through virtual hearing.

Heard both sides and order is reserved. Parties are directed to file written
submission within 48 hours.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)